

ITEM NO.12

Court 6 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 825/2021

SHEELA MEHRA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.89700/2021-EXEMPTION FROM FILING O.T. and
IA No.89698/2021-APPROPRIATE ORDERS/DIRECTIONS)

Date : 11-08-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For Petitioner(s) Mr. Mukesh Kumar, Adv.
Mr. Rajesh Kumar, Adv.
Mr. Vishal Kumar, Adv.
Mr. Gautam Singh, Adv.
Mr. Rajnish Kumar Singh, Adv.
Mr. Krishna Kumar Singh, AOR

For Respondent(s) Mr. Tushar Mehta, Ld.SG

Mr. Saurabh Mishra, Ld.AAG
Mr. Sunny Choudhary, AOR
Ms. Anuradha Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue fresh notice to respondent no.6.

Learned counsel for the petitioner is permitted to
serve respondent no.6 through dasti service.

List on 13.08.2021.

(Nirmala Negi)
Court Master

(Anand Prakash)
Court Master